

No. 2639-4/DHC/Gaz/G-4/2019

From:

The Registrar General,
High Court of Delhi,
New Delhi

To:

- 1 The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi
- 2 The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
- 3 The Principal Judge (HQ), Family Courts, South-West, Dwarka, New Delhi.

New Delhi, dated, the 16th May, 2019

Subject: Nomination of Judicial Officers for conducting 40 Hrs. Mediation Training Programme under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

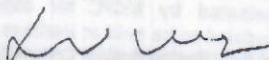
Sir/Madam

I am directed to forward herewith a copy of letter No. 184/MCPC/2019 dated 24.01.2019 of the Member Secretary, MCPC & Additional Registrar, Supreme Court of India, New Delhi, on the above subject, and to say that the following officers of DHJS have been granted permission for conducting 40 Hrs. Mediation Training Programme, as per the details given below:

S. No	Name of the Judicial Officers	Date of Programme and Venue
	Dr. Sudhir Kumar Jain, Principal Judge, Family Courts, North-West district, Rohini Courts Complex, Delhi	
2	Shri Harish Dudani, ASJ (SFTC), South district, Saket Courts Complex, New Delhi	13 th to 17 th May, 2019 Heritage Village Resort & Spa
3.	Shri Sunil Kumar Aggarwal, Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts Complex, Delhi.	

You are, therefore, requested to kindly inform the judicial officer concerned, accordingly.

Yours faithfully,



(Jugal Kishore)
Assistant Registrar
for Registrar General

Enclst No. _____/DHC/Gaz/G-4/2019

Dated: May, 2019

Copy for information to Shri Dharmender Rana, Member Secretary, MCPC & Additional Registrar, Supreme Court of India, New Delhi (Fax 011- 23386478), with reference to his letter No. 184/MCPC/2019 dated 04.05.2019, on the subject.

Assistant Registrar

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) DELHI

44192-205

No...../Mediation/Gaz./2019

Dated, Delhi the 16th MAY 2019

Copy forwarded for information and necessary action to:-

1. Sh. Sunil Kr. Aggarwal, Judge In-charge, Delhi Mediation Center, Tis Hazari Courts, Delhi
2. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
3. The Drawing and Disbursing Officer, Central District, Tis Hazari Court, Delhi.
4. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The PRO, Tis Hazari Court, Delhi.
7. The PS/Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
8. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

(Ankur Jain)



MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

**Member Secretary,
MCPC**

**Dharmender Rana,
Additional Registrar
Supreme Court of India**

**Address:
Old Building,
Supreme Court of India,
New Delhi-110001.**

**Telephone:
011-23073070
e-mail: mcpc@sc.nic.in**

184/MCPC/2019

4th May, 2019

The Ld. Registrar General,
Delhi High Court,
Sher Shah Marg,
New Delhi.

Respected Sir,

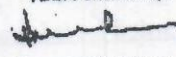
It is humbly submitted that following officers of Delhi Higher Judicial Service have been nominated by MCPC for conducting 40 hrs Mediation Training Programme, scheduled to be held at Heritage Village Resort & Spa, under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India (MCPC), as per the details given below:

S.No.	Name of Senior Trainer	Date of Programme and Venue
1.	Dr. Sudhir Kumar Jain	13 th to 17 th May, 2019 Heritage Village Resort & Spa 40 hrs MTP
2.	Sh. Harish Dudani	Do
3.	Sh. Sunil Aggarwal	Do

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officers.

Thanking you,

Yours sincerely,


Dharmender Rana

Copy to: Judge in-Charge, Delhi Mediation Centre, for Information.